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BEFORE THE NATIONAL GREEN TRIBUNAL
NEW DELHI (PRINCIPAL BENCH)
Original Application No. 317/2023

In the matter of:

Kapil Dev & Anr

.....Applicant

V/S

State of Punjab & Ors.

....Respondent

**Reply/Action Taken report by way of affidavit of
Sakshi Sawhney, Deputy Commissioner, Ludhiana**

It is most respectfully showeth:

1. That, the matter as contained in O.A. No. 317 of 2023 titled as Kapil Dev & Anr V/S State of Punjab & Ors is listed before this Hon'ble Tribunal on 14.05.2024.
2. That, the undersigned is posted as District Magistrate, Ludhiana and is thus filing the reply as directed by this Hon'ble Tribunal.

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3. That Hon'ble National Green Tribunal was pleased to pass the orders dated 04.03.2024, the gist of which is reproduced as under:-

"6. Above report has been filed by the respondent no.2 on the basis of the information gathered from different departments of the State and at the end it has been signed not only by the respondent no.2 but also by the Commissioner, Municipal Corporation, Ludhiana and Senior Environmental Engineer, Punjab PCB. Action/proposed action in terms of last column of the above chart is to be taken/completed by the concerned authorities. Hence, we direct the respondent no.2 to file fresh action taken report in terms of the action proposed in the last column of the above chart at least one week before the next date of hearing by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."

4. That the Grievance in this application are against unscientific handling of solid waste in violation of Solid Waste Management Rules, 2016 in District Ludhiana, Punjab at 27 locations specified in the complaint.
5. That in compliance to the orders of Hon'ble NGT, New Delhi a meetings were held under the chairmanship of Additional Deputy Commissioner, (General) Ludhiana wherein the representative from all the concerned departments i.e Municipal Corporation Ludhiana, District Development and

Panchayat Officer Ludhiana, Punjab Pollution Control Board Ludhiana, GLADA, Improvement Trust Ludhiana, Civil Surgeon, Drainage Department Ludhiana, were present. During the meetings directions were issued to the concerned departments to ensure the lifting off garbage from the points mentioned in the complaint and ensure disposal-off waste in scientific manner. It is also directed to submit the action taken report on all the points mentioned.

6. That the report has been received from all the concerned departments and the reply of the concerned departments of the specified points are as under:-

Sr. No	Particular	Environmental issue (illegal garbage dump /fire to garbage)	Reply by the concerned department (Fresh Action Taken Report)
1	Near Village Gill on both sides of Road	Garbage is being dumped into Village Pond and roadsides by MCL, Village Panchayat & Private Hoteliers/Marriage Palaces	Land has been identified in Gram Panchayat Gill for dumping garbage and grant of Rs. 2.20 lacs has been received under Swachh Bharat Mission and also stated that work on the ground level has been started from 03/05/2024. (Photograph is attached) Reply by DDPO, Ludhiana (Attached at Annexure-1)
2	Block-C, Model Town Extension	Garbage is being dumped on daily basis into plot of LIT by MCL and put on fire by migrant labours	As stated earlier, the site was a temporary garbage collection point. Now the site is closed permanently and the daily collected waste designated for this Site has been shifted to Dugri Compactor Site but it is pertinent to mention here that the Dugri Compactors were installed in




			<p>2015. Now this machinery needs to be replaced for which the Work has been started at site and Portable Compactor site will be operational within 3 months i.e. till 30.06.2024. (Photographs are attached)</p> <p>Reply by MC, Ludhiana (Attached at Annexure-2)</p>
3	Model Town Ext. Block- D Road to ATI Chowk	Garbage is being dumped on Road outside Static Compactor by MCL	<p>It is pertinent to mention here that the Dugri Compactors were installed in 2015. Now this machinery needs to be replaced for which the Work has been started at site and Portable Compactor site will be operational within 3 months i.e. till 30.06.2024. (Photographs are attached)</p> <p>Reply by MC, Ludhiana (Attached at Annexure-2)</p>
4	Jawahar Nagar Camp	Garbage is being dumped on Road outside Static Compactor as Static Compactor has never worked by MCL	<p>Portable Compactor Transfer Station is operational at the Site but during night time, the informal waste collectors and the residents dump waste outside compactor Site. MCL has installed CCTV cameras at the Site which will be operational before 30.06.2024 and MCL has also started monitoring of the Site during night time so that the Challans may be issued to the Violators. (Photographs are attached)</p> <p>Reply by MC, Ludhiana (Attached at Annexure-2)</p>

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5	Near Suffian Chowk	Garbage in bulk is dumped on roadside as Static Compactor has not been procured at building constructed by MCL	The Portable Compactor Transfer Station is currently operational w.e.f. 20.02.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules.(Photographs are attached) Reply by MC, Ludhiana (Attached at Annexure-2)
6	Budha Nallah near Gaushala Funeral Ground	Garbage in bulk is dumped daily by MCL	It is submitted that this was a Secondary Collection Point and has been closed permanently. Waste is no longer collected or disposed-off at this point. Reply by MC, Ludhiana (Attached at Annexure-2)
7	Focal Point Road opp. Vishwana th Mandir	Major Garbage dump on roadside & set on fire in routine by workers of MCL	The civil work has been completed at 100 Feet Road Site for installation of Portable Compactors and Hook Loaders. The Site will be operationalised within 3 months i.e. 30.06.2024.(Photographs are attached). Reply by MC, Ludhiana (Attached at Annexure-2)
8	On Main G.T. Road opp. Wholesale vegetable market	Garbage in bulk is dumped daily in open plot by MCL	It is submitted that to construct the portable compactor transfer station inside the wholesale vegetable market, the civil work is in progress and the work order to supply the machinery has been issued to the Contractor. The Portable Compactor Transfer Station shall be operationalised by 30.06.2024. (Photographs are attached) Reply by MC, Ludhiana (Attached at Annexure-2)

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9	Suffian Chowk	Garbage in bulk is dumped daily on roadsides by MCL	The Portable Compactor Transfer Station at Cheema chowk is currently operational w.e.f. 20.02.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules.(Photographs are attached) Reply by MC, Ludhiana (Attached at Annexure-2)
10	Near Budha Nallah, Bajwa Nagar	Garbage in bulk dumped daily in front of shops on road by MCL	The Portable Compactor Transfer Station at Bajwa Nagar Portable Compactor Site is currently operational w.e.f. 16.03.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules.(Photographs are attached) Reply by MC, Ludhiana (Attached at Annexure-2)
11	On 200' bypass near railway lines	On 200' bypass near railway lines	This site is cleaned on regular basis. Garbage was dumped by some unknown persons from nearby villages and nagars in past. Reply by GLADA, Ludhiana (Attached at Annexure-3)
12	Shaheed Bhagat Singh Nagar, Pakhowal Road, Ludhiana	Garbage is dumped daily and not shifted. Put on fire on routine basis by LIT workers	This Secondary Collection Point has already been closed permanently and the collection of site has been shifted to Portable Compactor Transfer station at Lodhi Club road. But during night time, the informal waste collectors and the residents dump waste at SBS Nagar old Site. The area falls under Ludhiana Improvement Trust Scheme. Reply by MC, Ludhiana (Attached at Annexure-2)
13	Near Lakkar Wala Pul	Garbage in bulk is dumped outside building	The civil work for construction of Portable Compactor Transfer Station has been completed at





	(Old Kacheri area)	of Static Compactor as it has not been procured & installed by MCL	opp. Pavilion Mall. The work order for supply of machinery has been issued and portable Compactor Transfer Station will be operational within 3 months i.e. 30.06.2024.(Photographs are attached) Reply by MC, Ludhiana (Attached at Annexure-2)
14	Inner Roads at Bahadur ke Road	Garbage dumped in many open plots as door to door collection is not being done by MCL	To avoid dumping of Garbage in the open plots the Municipal Corporation has started door to door garbage collection drive and deployed e-rickshaw and on the other hand challans issued to the violators. Besides this, M.C. Ludhiana has started construction of portable compactor transfer station. Portable Compactor Transfer Station shall be operationalised within 3 months i.e. 30.06.2024.(Photographs are attached). Reply by MC, Ludhiana (Attached at Annexure-2)
15	Churpur Road	Garbage dumped in many open plots as door to door collection is not being done by MCL & GLADA	Plots which have been lying vacant on road of Gram Panchayat Chuharpur, wherein, garbage is being disposed by local residents. These concerned plots are not under the ownership of Gram Panchayat. These plots have been purchased by the urban residents and their address could not be availed. But, panchayat has made announcements from time to time to aware people to not to litter/dispose garbage in these vacant plots. Gram Panchayat has also appointed sweeper to collect garbage from all the residents of the village, who thereby collects garbage from houses and then

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			disposes that in the vacant plot which is under the ownership of the Gram Panchayat. Reply by DDPO, Ludhiana (Attached at Annexure-1)
16	Garbage dumped on Bank of Budha Nallah near Bachan Singh Marg	Garbage dumped in many open plots as door to door collection is not being done by MCL & GLADA	After a thorough inspection done by the officials along with field staff it was observed that no garbage dump is present around Budha Dariya in the reach of Ludhiana Drainage Division. Also, regular inspection is done by staff to monitor and control any pollution activity and, if any, strict action is taken against the violators. In the similar cases, FIR/FIRs have also been lodged against the violators polluting Budha Dariya. Reply by XEN Drainage, Ludhiana (Attached at Annexure-4)
FEW ISSUE OF ORGANIC WASTE PUT ON FIRE ON ROUTINE BASIS			
17	At Leisure Valley Block C, BRS Nagar, Ldh	Organic waste put on fire in bulk many times and MCL & LIT are blaming each other but has caused major damage to Environment	After receiving the concerned complaint, strict instructions were issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances. Since then, no such complaints have come to our notice. Also, the concerned area has now been transferred to Municipal Corporation, Ludhiana and is now under our jurisdiction and now every effort is being made to avoid any untoward incident including fires. Reply by Improvement Trust, Ludhiana (Attached at Annexure-5)

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18	In and outside two nearby Parks of Block G, near City Centre, SBS Nagar, Ludhiana	Organic waste put on fire many times by sweepers engaged by LIT	<p>It is submitted that the work of sanitation and lifting of garbage has been given to the agency namely the Ludhiana co-operative L&C society by Ludhiana Improvement Trust. No garbage is being put on fire or burnt by any worker. With regards to maintenance of parks in and near Block-G Shaheed Bhagat Singh Nagar, these parks are now being by managed by parks managements Committee formed by Resident Welfare Association[RWA]. These Committees have also been instructed from time to time not to put on fire or any garbage/organic waste on fire.</p> <p>Reply by Improvement Trust, Ludhiana (Attached at Annexure-5)</p>
19	AT Civil Surgeon Office, Civil Lines Ludhiana	Organic waste put on fire by the staff but no action taken by MCL	<p>It is submitted that the MC Ludhiana has issued challan(CH BOOK No.4/81 DT 20.01.2023) to the concerned staff of the office of civil surgeon, Ludhiana for violating the Municipal Solid Waste Rules, 2016 vide no. 4/81 dated 20.01.2023.The concened staff paid the challan amount 5000.00 Rs to Municipal Corporation Ludhiana, Zone D on 23.02.2024. Receipt No.12 dated 23.02.2024. The concerned staff also given warning not to burn any kind of organic waste in any case and daily dispose the organic waste collected according to guideline.</p> <p>As Advised by the Soild Waste department , it was advised to built 3 Compost pits for managemnet of bulk organic</p>





			<p>waste. The request letter for the requirement of fund was written to The Director of Health and Family Welfare, Chandigarh.</p> <p>Attachemnts:1. The Receipt photocopy of challan paid, 2. Request letter to the Director of Health & Family Welfare for fund for construction of Compost Pits.</p> <p>Reply by Civil Surgeon, Ludhiana (Attached at Annexure 6)</p>
20	Model Town near Barista Chowk	Organic waste put on fire by sweepers of MCL	<p>MCL has been conducting awareness drives in this area to aware the citizens and also doing capacity building programmes for sweeping staff to make them aware about the SWM Rules 2016.(Photographs are attached)</p> <p>Reply by MC, Ludhiana (Attached at Annexure-2)</p>
21	Near MGM School, dugri	Organic waste put on fire by the sweeper engaged by vegetable market but no action taken by MCL/PPCB	<p>It is submitted that the fire was put by some miscreants. Strict vigil is being done in the area to ensure no such burning incident happens in future. It is pertinent to mention here that show cause letter has been issued to the area sweeper for non-compliance of SWM Rules 2016.(Photographs are attached)</p> <p>Reply by MC, Ludhiana (Attached at Annexure-2)</p>
22	Fire to organic waste in Park Opp. Jain Mandir, 200' Road	Fire to organic waste in Park Opp. Jain Mandir, 200' Road but no action taken by PPCB, GLADA	<p>This fire incident took place in May 2022.After investigation, it was found that this fire was set by some unknown person after 5:00pm in the evening after the working hours. After this incident no such incident of fire happened in any park under GLADA. Proactive steps are taken to</p>

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			<p>prevent any such occurrences in future by increased surveillance of the areas. For disposal of organic waste of Parks, pits have been made in the vacant pockets of the area.</p> <p>Reply by GLADA, Ludhiana (Attached at Annexure-3)</p>
23	DC Office, Ludhiana	Organic waste put on fire many times at DC Office, Ludhiana	<p>It is submitted that No incidents of incineration of organic waste have been reported in the DAC complex, After the garbage is lifted by the DAC complex with the support of the municipal corporation. We also want to specify that the garbage is lifted with the help of municipal corporation on monthly basis and it will be disposed of in a scientific manner. Further more the guidelines issued by the honorable NGT are being adhered to, and the actions taken in this regard are attached along with photographs.</p> <p>(Attached at Annexure-7)</p>
24	Chowk Saidan, on Banks of Budha Nallah at Gaushala Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T. Road, on banks of Sidhwan	Manual Rickshaws engaged by MCL to collect door to door garbage are still dumping the garbage on Roadsides at large number of locations like Chowk Saidan, on Banks of Budha Nallah at Gaushala Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T.	<p>The Door-to-door collection is being done by Informal waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. Also, 5488 Nos. of Challans have been issued in last year till April 2024 for littering and violation of SWM Rules 2016.(Photographs are attached).</p> <p>Reply by MC, Ludhiana (Attached at Annexure-2)</p>

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	Canal at Gill Bridge, Focal Point Phase V Road.	Road, on banks of Sidhwan Canal at Gill Bridge, Focal Point Phase V Road, etc, thus leading to unhealthy, unhygienic as well as poor environmental conditions of residents of Ludhiana.	
25	Non utilization of resources	MCL is increasing the fleet but has no plans to use them in the field and if MCL had engaged these E-Rickshaws for door to door collection, instead of dumping on roadsides by manual rickshaws, the garbage could have been easily transported directly to Main Tajpur Dump Yard for processing	<p>The Door-to-door collection is being done by Informal waste collectors. The mapping of Door-to-door collection in the city is under progress to identify the unserved areas and increasing the fleet of vehicles for DTD collection by waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. The 32 Portable Compactor Transfer Stations are being established throughout the city out of which 17 are already operational. Once all the Transfer Stations will be operational, the waste from whole city shall be transported to these transfer stations and further from these Transfer Stations to Jamalpur Processing Site. The Integrated Solid Waste Management facility for processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared and sent to Head Office for approval.</p> <p>Reply by MC, Ludhiana (Annexure-2)</p>

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26	Shaheed Bhagat Singh Nagar Ludhiana.	Garbage illegally dumped in open plots by Garbage Collectors of MCL in Shaheed Bhagat Singh Nagar Ludhiana (coming under Respondent No. 4) is being put on fire on routine basis. Garbage in bulk was found to be burning	No such incident has come to our notice. But still judging the seriousness of the issue strict instructions have been issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances. Reply by Improvement Trust, Ludhiana. (Attached at Annexure-5)
27	Giaspura and old primary dump site at Hambran Road.	Two more locations (Giaspura in land area of 5 Acres and old primary dump site at Hambran Road spread in area of 30 Acres) where hundreds of Tons of Garbage (Legacy Waste) dumped by MCL and no efforts are being made to install Bioremediation Plant to decompose the garbage at same location.	The civil work has been completed at Giaspura Point for establishment of portable compactor transfer station and it shall be operationalised by 30.06.2024 and the waste from this open dumpsite will be shifted to Jamalpur Site. The DPR for bioremediation of legacy waste at Jainpur, Hambran Road is under preparation. Reply by MC, Ludhiana (Attached at Annexure-2)

7. That in view of the above report it is humbly submitted that all the sites have been visited by the concerned departments and




compliance of Hon'ble NGT orders dated 05.03.2024 has been made and directions have been issued to all the concerned departments to ensure strict vigilance and comply with the provisions of Municipal Solid Waste Rules, 2016.

8. It is humbly submitted that the undersigned has followed the instruction passed earlier by Hon'ble National Green Tribunal. That in the view of the compliance of Action taken report is submitted made herein above, with request to Original Application No 317 of 2023 may be disposed-off with appropriate orders. Any instructions passed by the Hon'ble Tribunal shall be complied in letter and spirit.



**The Senior Environmental
Engineer
Punjab Pollution Control
Board, Ludhiana.**



**The Commissioner
Municipal Corporation
Ludhiana**



**The Deputy
Commissioner
Ludhiana**

The Deputy Commissioner
Ludhiana


No: 3047

Date: 09/5/24

Sub: Regarding OA No 317/2023

Ref No: Leter no 6416 dated 9.5.24 of BDPO Office Ludhiana -1

With reference to the above mentioned subject, it is submitted that the report from BDPO Ludhiana-1 was taken regarding Gram Panchayat Gill and Gram Panchayat Chuhrpur. The same is annexed with this letter for your perusal and further necessary action.


District Development and Panchayat Officer
Ludhiana

Annex: Report from BDPO Ludhiana-1

171 Block Development and Panchayat Office

Block Ludhiana-1

Address:- PAU Campus, Ludhiana
E_mail ID: LUDHIANA1BDPO@GMAIL.COM

No.

Date:

To,

District Development and Panchayat Officer
Ludhiana.

No. 6416 Dated 09/05/2024

Sub:- National Green Tribunal (NGT) Principal Bench Original Application No.
31/7/2023.

Ref. no.:- Letter no. 2766 dated 26/04/2024 of your office.

With reference to the subject, I hereby request that A.P.O./T.A. (MGNREGA) of Block Ludhiana-1 were assigned duty for all the Solid Waste Management and Liquid Waste Management works of this block. They submitted their report in which it is mentioned that land has been identified in Gram Panchayat Gill and grant of Rs. 2.20 lacs has been received under Swachh Bharat Mission and also stated that work on the ground level has been started from 03/05/2024. Similarly, plots which have been lying vacant on road of Gram Panchayat Chuharpur, wherein, garbage is being disposed by local residents. These concerned plots are not under the ownership of Gram Panchayat. These plots have been purchased by the urban residents and their address could not be availed. But, panchayat has made announcements from time to time to aware people to not to litter/dispose garbage in these vacant plots. Gram Panchayat has also appointed sweeper to collect garbage from all the residents of the village, who thereby collects garbage from houses and then disposes that in the vacant plot which is under the ownership of the Gram Panchayat.

Thus, keeping in view all the above mentioned facts, you are requested to write to Punjab Pollution Control Board to undertake some action for the garbage disposed in vacant plots. This report is being sent to you for your kind information and further required action.



Block Development & Panchayat Officer
Ludhiana-1

Endst. No.

Date:-

Copy to:-

Hon'ble Additional Deputy Commissioner (G), Ludhiana for kind information.



Block Development & Panchayat Officer
Ludhiana-1



Office of Additional Commissioner (P), Municipal Corporation Ludhiana

To,

Additional Deputy Commissioner (G)
LudhianaNo. 340/Acdp/b Dated 06/05/24**Subject: - Reply Regarding National Green Tribunal (NGT) Principal Bench Original Application No. 317/2023 titled as Kapil Dev Vs State of Punjab.****Reference: - Your office Letter No 8717-25/M.A Dated 29.04.2024**

With reference to the above cited subject, it is submitted that the point wise reply related to MC Ludhiana is attached with photographs herewith for your kind information and necessary action please.


Addl. Commissioner (P)

Reply from Points related with Municipal Corporation Ladhians

Seri No.	Particulars	Environmental Issue	Concerned Department	Latest Status
1	Block-C, Model Town Extension	Garbage is being dumped on daily basis into plot of LIT by MCL and put on fire by migrant labour	MCL	As stated earlier, the site was a temporary garbage collection point. Now the site is closed permanently and the daily collected waste designated for this Site has been shifted to Dugri Compressor Site but it is pertinent to mention here that the Dugri Compressors were installed in 2015. Now this machinery needs to be replaced for which the Work has been started at site and Permissible Compressor site will be operational within 3 months. I.e. till 30.06.2024. (Photographs attached)
2	Model Town Ext. Block. D Road to AIT Chowk	Garbage is being dumped on Road outside State Compressor by MCL.	MCL	It is submitted that the Hook loader and compactor were installed in 2015 at this site. Now the compactor site has become defunct and Tender for replacement of the said machinery has already been floated. Machinery shall be replaced once the work order is executed. But in the Interim-MC Ladhiana ensures twice a day collection of garbage so that the garbage does not get accumulated at the site. Reply by MC, Ladhiana (Attached at Annexure-2)

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3	Jambhar Nagar Camp	Garbage is being dumped on Road outside State Comptor at State Comptor has never worked by MCL.	MCL	<p>It is submitted that previously there was an open dump site but now Portable Comptor Transfer Station has been operational at this site. MCL, Ludhiana has ensured that no one should litter openly. Reply by MCL, Ludhiana (Attached at Annexure-2)</p> <p>Portable Comptor Transfer Station is operational at the Site but during night time, the informal waste collectors and the resident dump waste outside compactor Site. MCL has installed CCTV camera at the Site which will be operational before 30.06.2024 and MCL has also started monitoring of the Site during night time so that the Chaffins may be sent to the Vendors.(Photographs are attached)</p>
4	Near Sarfian Chowk	Garbage in bulk is dumped on roadside at State Comptor has not been processed at nearby building constructed by MCL.	MCL	<p>MCL Ludhiana has completed the civil work at this site to install the Portable Comptor Transfer Station. Tender for machinery has been approved and work order is being issued by 20th August, 2023. After due process the Portable Comptor will be installed at this site. Reply by MCL, Ludhiana (Attached at Annexure-2)</p> <p>The Portable Comptor Transfer Station is currently operational w.e.f. 20.02.2024. Now, the waste is handled through Compactors and book loaders as per SWM Rules.(Photographs are attached)</p>
5	Badhia Nallah near Ghosla Funeral Ground	Garbage in bulk is dumped daily by MCL.	MCL	<p>It is submitted that this was a Secondary Collection Point and has been closed permanently. Waste is no longer collected or disposed-off at this point. Reply by MCL, Ludhiana (Attached at Annexure-2)</p> <p>It is submitted that this was a Secondary Collection Point and has been closed permanently. Waste is no longer collected or disposed-off at this point.</p>

6	Focal Point opp. Vishwanath Mandir	Major Garbage dump on roadside & set on fire in routine by workers of MCL	MCL	It is submitted that to resolve the open garbage problem of this site, M.C. Ladhasan has planned to install Portable Compactor Transfer Station nearby at 100 Feet Road. This point shall be closed once compactors are installed. Reply by M.C. Ladhasan (attached at Annexure-2)	The civil work has been completed at 100 Feet Road Site for installation of Portable Compactors and Hook Loaders. The Site will be operationalised within 3 months i.e. 30.06.2024.(Photographs are attached)
7	On Main G.T. Road opp. Wholesale vegetable market	Garbage in bulk is dumped daily in open plot by MCL	MCL	This temporary Collection site has been closed and collection was shifted to other collection sites. In lieu of this site Portable Compactor Transfer Station will be installed at nearby place namely Bhalu Manu Singh Nagar. At present civil work has been completed at this site. Tender for machinery has been approved and work order is being issued. After due process the Portable Compactor will be installed at this site. Reply by M.C. Ladhasan (attached at Annexure-2)	It is submitted that to construct the portable compactor transfer station inside the wholesale vegetable market, the civil work is in progress and the work order to supply the machinery has been issued to the Contractor. The Portable Compactor Transfer Station shall be operationalised by 30.06.2024.(Photographs are attached)
8	Surifan Chowk	Garbage in bulk is dumped daily on roadides by MCL	MCL	It is repetition of above point no. 4. The reply has already been submitted in above point No. 4. Reply by M.C. Ladhasan (attached at Annexure-2)	The Portable Compactor Transfer Station at Chosma Chowk is currently operational w.e.f. 20.02.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules.(Photographs are attached)



9	Near Badha Nairah, Rajwa Nagar	Garbage in bulk dumped daily in front of shops on road by MCL.	MCL.	There is Secondary Collection Point for away from shops and two times garbage lifting is done daily. Special monitoring is being done now by the concerned staff and civil work started for construction of portable compactor transfer station. Reply by MC, Ludhiana (Attached at Annexure-2)	The Portable Compactor Transfer Station at Bhola Nagar Portable Compactor Site is currently operational w.e.f. 16.03.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules.(Photographs are attached)
10	Shahdud Bhagat Singh Nagar, Pakhawal Road, Ludhiana	Garbage is dumped daily and not shifted. Put on fire on routine basis by LIT workers	MCL.	This Secondary Collection Point has already been closed permanently and the collection of site has been shifted to Portable Compactor Transfer station at Ludhi Club road. Reply by MC, Ludhiana (Attached at Annexure-2)	This Secondary Collection Point has already been closed permanently and the collection of site has been shifted to Portable Compactor Transfer station at Ludhi Club road. But during night time, the informal waste collectors and the residents dump waste at SES Nagar old Site. The area falls under Ludhiana Improvement Trust Scheme.
11	Near Lakkur Wala Pul (Old Kachori area)	Garbage in bulk is dumped outside building of State Computer as a has not been procured & installed by MCL.	MCL.	Open Collection Point at this site has been permanently closed. Portable Compactor is to be installed shortly near this site. Tender for machinery has been approved and work order is being issued. Reply by MC, Ludhiana (Attached at Annexure-2)	The civil work for construction of Portable Compactor Transfer Station has been completed at spp. Position. The work order for supply of machinery has been issued and portable Compactor Transfer Station will be operational within 3 months i.e. 30.06.2024.(Photographs are attached)

12	Inver Roads at Bahadur Road	Garbage dumped in many open pits as door to door collection is not being done by MCL	MCL, LIT	To avoid dumping of Garbage in the open pits, the Municipal Corporation has started door to door garbage collection drive and deployed e-rickshaw and on the other hand challans issued to the violators. Besides this, M.C. Ludhiana has planned to install Transfer Station in the premises of Sahni Market. Reply by M.C. Ludhiana (Attached at Annexure-2)	To avoid dumping of garbage in the open pits, the Municipal Corporation has started door to door garbage collection drive and deployed e-rickshaw and on the other hand challans issued to the violators. Besides this, M.C. Ludhiana has started continuation of portable compressor transfer station. Portable Compressor Transfer Station shall be operationalised within 3 months i.e. 30.06.2024.(Photographs are attached)
FEW ISSUE OF ORGANIC WASTE PUT ON FIRE ON ROUTINE BASIS					
13	At Valley Block C, DR5 Nagar, Loh	Organic waste put on fire in bulk many times and MCL & LIT are blaming each other but has caused major damage to Environment	MCL, LIT	The site under question was earlier under the jurisdiction of Ludhiana Improvement Trust till 10.03.2023 and has now been handed over to Municipal Corporation Ludhiana. The incident of fire reported in complainant was of the year of 2022 and challan was issued to the Ludhiana Improvement Trust by Municipal Corporation Ludhiana vide no. 22857 dated 14.03.2023. Reply by M.C. Ludhiana and Ludhiana Improvement Trust (Attached at Annexure-2 and 4)	After receiving the concerned complaint, strict instructions were issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances. Since then, no such complaints have come to our notice. Also, the concerned area has now been transferred to Municipal Corporation, Ludhiana and is now under our jurisdiction and now every effort is being made to avoid any untoward incident including fires.

14	AT Sargson Office, Civil Lashes Lashiana	Organic waste put on fire by the staff but no action taken by MCL.	MCL	It is submitted that the MC, Lashiana has issued orders to the office of civil sargson, Lashiana for seeking the Municipal Solid Waste Rules, 2016 vide no. 4/81 dated 20/01/2023. Civil Sargson Lashiana has issued directions to all the employees to comply with the Municipal Solid Waste Rules, 2016 and has directed strictly not to set the waste on fire in any case. Reply by MC, Lashiana and Civil Sargson (Attached at Annexure 2 And 5)	It is submitted that the MC, Lashiana has issued circular, CH BOOK No.481 DT 20/01/2023) to the concerned staff of the office of civil sargson, Lashiana for violating the Municipal Solid Waste Rules, 2016 vide no. 4/81 dated 20/01/2023. The concerned staff paid the caution amount 5000.00 Rs. to Municipal Corporation Lashiana, Zone D on 23/02/2024. Receipt No.12 dated 23/02/2024. The concerned staff also given warning not to burn any kind of organic waste in any case and daily dispose the organic waste collected according to guidelines.
15	Model Town near Baroda Chank	Organic waste put on fire by sweepers of MCL.	MCL.	In this regard, no particular report has been received, and vigilance has been taken to avoid any incidents of fire. Regular door-to-door collection is being done in the area. Reply by MC, Lashiana (Attached at Annexure-2)	MCL has been conducting awareness drives in this area to aware the citizens and also doing capacity building programmes for sweeping staff to make them aware about the SWM Rules 2016. (Photographs are attached)

16	Near MCDM School, durg	Organic waste put on fire by the sweeper employed by vegetable market but no action taken by MCL/PPCB	MCL
New Objections			
Sr. Nos.	Particulars	Environmental Issue	Concerned Department
1	Chowk Sultan, on Banks of Bahra Nallah at Gourhala Road, outside Chowk Sultan, on Banks Bahra Nallah at Bahra Gaucha Road, outside Nagar, Old C.T. Road, on banks of Subhwan Canal at Gill Bridge, Focal Point Phase V Road.	Rickshaws employed by MCL to collect door to door garbage are still dumping the garbage on Roadside at large number of locations like Chowk Sultan, on Banks of Bahra Nallah at Bahra Gaucha Road, outside Nagar, Old C.T. Road, on banks of Subhwan Canal at Gill Bridge, Focal Point Phase V Road, etc, thus leading to unhygienic, unsightly as well as poor environmental conditions of residents of Ladhwa.	MCL
		The Door-to-door collection is being done by Informal waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. Also, 5275 Nos. of Chaulans have been issued in last year till January 2024 for littering and violation of SWM Rules 2016.	The Door-to-door collection is being done by Informal waste collectors, Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. Also, 5488 Nos. of Chaulans have been issued in last year till April 2024 for littering and violation of SWM Rules 2016. (Photographs are attached)

2	<p>Mean utilization of resources.</p> <p>MCL is increasing the fleet but has no plans to use them in the field and if MCL had engaged these E-Rickshaws for door to door collection, instead of dumping on roadsides by manual rickshaws, the garbage could have been easily transported directly to Main Tripura Dump Yard for processing</p>	MCL	<p>The Door-to-door collection is being done by Informal waste collectors. The mapping of Door-to-door collection in the city is under progress to identify the unserved areas and increasing the fleet of vehicles for DTD collection by waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. The 32 Portable Computer Transfer Stations are being established throughout the city out of which 13 are already operational. Once all the Transfer Stations will be operational, the waste from whole city shall be transported to these transfer stations and further from these Transfer Stations to Jamalpur Processing Site. The Integrated Solid Waste Management facility for processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared and sent to Head Office for approval.</p>	<p>The Door-to-door collection is being done by Informal waste collectors. The mapping of Door-to-door collection in the city is under progress to identify the unserved areas and increasing the fleet of vehicles for DTD collection by waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. The 32 Portable Computer Transfer Stations are being established throughout the city out of which 17 are already operational. Once all the Transfer Stations will be operational, the waste from whole city shall be transported to these transfer stations and further from these Transfer Stations to Jamalpur Processing Site. The Integrated Solid Waste Management facility for processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared and sent to Head Office for approval.</p>
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3	<p>Shahdod Bhagat Singh Nagar Ludhiana.</p> <p>Garbage illegally dumped in open place by Garbage Collectors of M.C.L. in Shahdod Bhagat Singh Nagar Ludhiana (conning under Respondent No. 4) is being put on the on routine basis. Garbage in bulk was found to be burning.</p>	<p>Improvement Trust, Ludhiana</p>	<p>The civil work has been completed at Ghaspura Point for establishment of portable compressor transfer station and it shall be operationalised by 30.06.2024 and the waste from this open dumpsite will be shifted to Jamalpur Site. The DPR for bioremediation of legacy waste at Jaispur, Hansman Road is under preparation.</p>	<p>It is not in jurisdiction of M.C.L.</p>
4	<p>Ghaspura and old primary dump site at Hansman Road.</p> <p>Two more locations (Ghaspura in land area of 5 Acres and old primary dump site at Hansman Road spread in area of 30 Acres) where hundreds of Tons of Garbage (Leaky Waste) dumped by M.C.L. and no efforts are being made to install Bioremediation Plant to decompose the garbage at same location.</p>	<p>M.C.L.</p>	<p>The civil work has been completed at Ghaspura Point for establishment of portable compressor transfer station and it shall be operationalised by 30.06.2024 and the waste from this open dumpsite will be shifted to Jamalpur Site. The DPR for bioremediation of legacy waste at Jaispur, Hansman Road is under preparation.</p>	<p>The civil work has been completed at Ghaspura Point for establishment of portable compressor transfer station and it shall be operationalised by 30.06.2024 and the waste from this open dumpsite will be shifted to Jamalpur Site. The DPR for bioremediation of legacy waste at Jaispur, Hansman Road is under preparation.</p>

Portable Compactor Transfer Station - Dugri



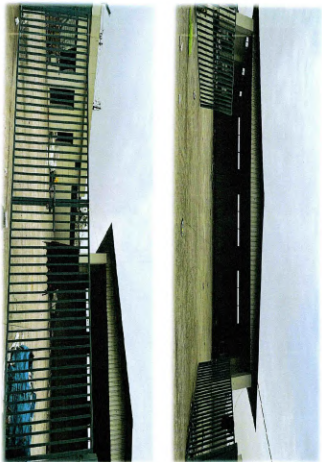
Portable Compactor Transfer Station- Jawahar Nagar Camp



Portable Compactor Transfer Station - Cheema Chownk



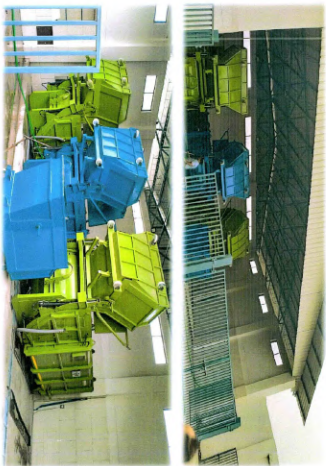
Portable Compactor Transfer Station - 100 Feet Road



Portable Compactor Transfer Station - Main GT Road Veg Market



Portable Compactor Transfer Station - Bajwa Nagar



Portable Compactor Transfer Station- Opp. Pavillion Mall



Capacity Building Programmes



IEC Activities

**ਗਰੇਟਰ ਲੁਧਿਆਣਾ ਏਰੀਆ ਵਿਕਾਸ ਅਥਾਰਟੀ***ਗਲਾਡਾ ਰੀਪਲੇਕਸ, ਰਾਜਗੁਰੂ ਨਗਰ, ਵਿਰੇਂਦਪੁਰ ਰੋਡ, ਲੁਧਿਆਣਾ।*

To

Additional Deputy Commissioner
O/o Deputy Commissioner
Ludhiana.

Memo no. 675

Date 9-5-2024

Subject: In the reference to order passed in Original Application No.317/2023 by Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Ref. 8717-25/MA/ Date 24/04/2024

Regarding above cited subject and with regard to the above reference the report regarding areas under GLADA is being attached herewith. This is for your kind information and further necessary action please.

DA/As above

9/5/2024
Divisional Engineer (PH)
GLADA, Ludhiana

Sr. No.	Particulars	Environmental Issue	Concerned Department	Reply by the concerned department	Latest Status
1	Near Village Gili on both sides of Road	Garbage is being dumped into Village Pind and roadides by MCL. Village Panchayat & Private Home/Akshaya Prastha	DDPO, Luthiana/ MCL		Not related to GLAQA
2	Block-C, Model Town Extension	Garbage is being dumped on daily basis into plot of UTT by MCL and put on fire by informal workers	MCL		Not related to GLAQA
3	Model Town East Block-D Road to AIT Chowk	Garbage is being dumped on Road outside Static Compressor by MCL	MCL		Not related to GLAQA
4	Jawahar Nagar Camp	Garbage is being dumped on Road outside Static Compressor as Static Compressor has never notified by MCL	MCL		Not related to GLAQA
5	Near Surjan Chowk	Garbage in bulk is dumped on roadies as Static Compressor has not been procured at Sidhly, obstructed by MCL	MCL		Not related to GLAQA
6	Buzha Nuhin near Gachhwa Funeral Ground	Garbage in bulk is dumped daily by MCL	MCL		Not related to GLAQA
7	Focal Point Road opp. Vokswarth Market	Major Garbage dump on roadside & set on fire in routine by workers of MCL	MCL		Not related to GLAQA
8	On Main G.T. Road opp. Vichasse vegetable market	Garbage in bulk is dumped daily in open pit by MCL	MCL		Not related to GLAQA
9	Surjan Chowk	Garbage in bulk is dumped daily on roadides by MCL	MCL		Not related to GLAQA
10	Near Buzha Nuhin, Bithwa Nuhin	Garbage in bulk dumped daily in front of shops on road by MCL	MCL	The site was cleared as soon as it was notified. Reply by GLAQA, Luthiana (Attached & Enclosure-3)	Not related to GLAQA
11	On 200' bypass near railway lines	On 200' bypass near railway lines	GLAQA, Luthiana		This is cleared on regular basis. Garbage was dumped by some unknown persons from nearby villages and regions.
12	Bathed Bhagat Singh Nagar, Pathnowal Road, Luthiana	Garbage is dumped daily and not shifted. Put on fire on routine basis by UTT workers	MCL		Not related to GLAQA
13	Near Lakhur Walla Pali (Old Kachhi area)	Garbage in bulk is dumped outside building of Static Compressor as it has not been procured & notified by MCL	MCL		Not related to GLAQA
14	Borer Roads at Bandar K Road	Garbage dumped in many open plots as door to door collection is not being done by MCL	MCL		Not related to GLAQA
15	Changur Road	Garbage dumped in many open plots as door to door collection is not being done by MCL & GLAQA	MCL, GLAQA, DDPO, Luthiana		Changur road does not related to GLAQA

FEW ISSUE OF ORGANIC WASTE PUT ON FIRE ON ROUTINE BASIS				
Sr. No.	Particulars	Environmental Issue	Concerned Department	Latest Status
16	Garbage dumped on Bank of Budha Nallah near Banihan Singh Marg	Garbage dumped in many open pits as door to door collection is not being done by MCL & GLADA	MCL, Executive Engineer Drainage	Not related to GLADA
17	All Leisure Valley Block C, BRS Nagar, Loh Nagra, Loh	Organic waste put on fire in both many times and MCL & LIT are blaming each other but has caused major damage to Environment	MCL, LIT	Not related to GLADA
18	In and outside two nearby Parks of Block G, near City Centre, 585 Nagar, Lohbada	Organic waste put on fire many times by sweepers engaged by LIT	MCL, LIT	Not related to GLADA
19	AT Court Surgeon Office, Civil Lines Lohbada	Organic waste put on fire by the staff but no action taken by MCL	MCL	Not related to GLADA
20	Moore /open near Baraha Chaura	Organic waste put on fire by sweepers of MCL	MCL	Not related to GLADA
21	Near MCL School, dayn	Organic waste put on fire by the sweeper engaged by municipal workers but no action taken by MCL/DTPO	MCL	Not related to GLADA
22	Fire to organic waste in Park Opp Jain Mandir, 207 Road	Fire to organic waste in Park Opp Jain Mandir, 207 Road but no action taken by DTPO, GLADA	GLADA	After investigation, it was found that this fire was set by some unknown persons. The unknown person after 5:00pm in the evening after the working hours. After this incident no such incident of the happened in any park under GLADA. Proactive steps are taken to prevent any such occurrences in future by increased surveillance of the areas. For disposal of organic waste of Parks, pits have been made in the vacant pockets of the area.
23	DC office, Lohbada	Incident of Burning of Organic Waste Management when DC Office Personnel	DC office	Not related to GLADA
New Objections				
1	Chowk Garden, on Banks of Budha Nallah at Gauravala Road	Manual Rickshaws engaged by MCL to collect door to door garbage are still dumping the garbage on Roadside	MCL	Not related to GLADA
2	Non utilization of resources.	MCL is increasing the fleet but has no plans to use them in the field and if MCL had engaged these E-Rickshaws for door to door collection, instead of dumping on roadides by manual rickshaws, the garbage could have been easily transported directly to Main Tapsur Damo Yard for processin	MCL	Not related to GLADA

3	Shahed Bhagat Singh Nagar Ludhiana.	Garbage illegally dumped in open plots by Garbage Collectors of MCL in Shahed Bhagat Singh Nagar Ludhiana (coming under Respondent No. 4) is being put on fire on routine basis. Garbage in bulk was found to be burning.	Improvement Trust, Ludhiana		Not related to GLADA
4	Gaspura and old primary dump site at Hambran Road.	Two more locations (Gaspura in land area of 5 Acres and old primary dump site at Hambran Road spread in area of 30 Acres) where hundreds of Tons of Garbage (Legacy Waste) dumped by MCL and no efforts are being made to install Bioremediation Plant to decompose the garbage at same location.	MCL		Not related to GLADA

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SEC (H)

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DC (H)

SEC (H)

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Jr (H)





Improvement Trust Ludhiana

To

Hon'ble Deputy Commissioner
Ludhiana

Memo Letter/No SPL 01

Dt : 10/05/24

Subject- Meeting regarding compliance of National Green Tribunal (NGT) Principal Bench Original Application no. 317/2023.
Reference- Letter No. 9381-89/MA dated 09-05-2024.

Regarding the above subject, it is stated that the information sought is as follows-

Paragraph No - 12 This matter belongs to the Municipal Corporation. Because the waste that is thrown by the public is the household waste near Block D Shaheed Bhagat Singh Nagar. The municipal corporation is responsible for collecting household waste and city waste. Not related to Improvement Trust Ludhiana. Attached photos.

Paragraph No - 17 This is an old matter. The fire at Leisure Valley Block C, Bhai Randhir Singh Nagar was not started by the gardeners of the trust office. It was done by some mischievous elements. Bhai Randhir Singh Nagar Scheme has been transferred to Municipal Corporation for maintenance. And Leisure Valley Block C, Bhai Randhir Singh Nagar Trust Office has been transferred to Municipal Corporation through letter No. 4059 dated 02-05-2023. Letter attached. Photo attached.

Paragraph No - 18 It is submitted that the work of sanitation and lifting of garbage has been given to the agency namely the Ludhiana co-operative L&C society by Ludhiana Improvement Trust. No garbage is being put on fire or burnt by any worker. With regards to maintenance of parks in and near Block-G Shaheed Bhagat Singh Nagar, these parks are now being managed by parks management Committee formed by Resident Welfare Association(RWA). These Committees have also been instructed from time to time not to put on fire or any garbage/organic waste on fire.

Paragraph No - 3 (New Objective) No such incident has come to our notice. But still judging the seriousness of the issue, strict instructions have been issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances

The above information is true and correct. This letter is being sent to you for information.



Superintending Engineer
Improvement Trust
Ludhiana



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No: 2818-19/76-CC

Dated: 09/05/2024

To

Deputy Commissioner
Ludhiana

Subject: Reply in the O.A 317 of 2023 Kapil Dev Vs SOP (Point No. 16)

Reference: In continuation of this office letter no. 1395/67 CC dated: 01/03/24

With respect to the above cited subject the Environmental issue flagged at Sr. No. 16 "Garbage dumped in many open plots as door-to-door collection is not being done by MCL & GLADA" was raised in which concerned department are MCL and Executive Engineer Drainage.

Regarding this issue, instructions were issued to MC Ludhiana and Executive Engineer Drainage to ensure that no sort garbage or pollutants are dumped on the banks of Buddha Dariya near Bachan Singh Marg and to establish a garbage collection around this area.

In this context, the area near this flagged point that is under jurisdiction of Ludhiana Drainage Division was again thoroughly inspected by concerned field staff of Drainage Department Ludhiana, and was observed that there is no such garbage dump/dumped on the banks of Budha Dariya in the jurisdiction of undersigned. Also, to mention here that, Regular surveillance and inspection is done in the area near budha dariya and it is ensured by the field staff that no sort of garbage or pollutant is dumped on the banks of Budha Dariya and in the vicinity. If someone is found throwing garbage or any pollutant, strict action is taken against the violators. In the similar cases, FIR/FIRs have also been lodged against the violators in the Jamalpur area those were polluting Budha Dariya.

It is for your information and necessary action please.

PFA/ as above


Executive Engineer
Ludhiana Drainage Division
Ludhiana

CC:

1. SDO, Phillaur Bandh Sub Division, Ludhiana for information.



FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

(ਅਧਿਕ ਸੂਚਨਾ ਰਿਪੋਰਟ)

(ਧਾਰਾ 154 ਦੇ ਅਧੀਨ ਪੁਲਿਸ ਸਟੇਸ਼ਨ ਦੇ ਅਧੀਨ)

1. District (ਜ਼ਿਲ੍ਹਾ) : POLICE COMMISSIONERATE P.S.(ਥਾਣਾ) : JAMALPUR Year(ਸਾਲ) : 2024
LUDHIANAFIR No. 0105 Date and Time of FIR 09/05/2024 23:33 hrs
(ਐਚ.ਆਈ.ਆਰ ਨੰ): (ਐਚ.ਆਈ.ਆਰ ਦੀ ਤਾਰੀਕ ਅਤੇ ਸਮਾਂ):
Is FIR election related (Yes/No) NO Election Type (ਏਣ ਦੀ ਕਿਸਮ): NA
(ਕੀ ਏਣ ਨਾਲ ਸੰਬੰਧਿਤ ਐਚ.ਆਈ.ਆਰ. ਹੈ?)
(ਹਾਂ / ਨਹੀਂ):

2. S.No.(ਲੜੀ ਨੰ.)	Acts (ਕਾਨੂੰਨ)	Sections (ਧਾਰਾਵਾਂ)
1	NORTHERN INDIA CANAL AND DRAINAGE ACT,1873	70(5)
2	NORTHERN INDIA CANAL AND DRAINAGE ACT,1873	70(12)

3. (a) Occurrence of offence (ਅਪਰਾਧ ਦੀ ਘਟਨਾ):

1. Day(ਦਿਨ): Friday Date From (ਤਾਰੀਕ ਤੋਂ): 12/01/2024 Date To (ਤਾਰੀਕ ਤਕ): 12/01/2024
Time Period (ਸਮਾਂ ਸਿਰਫ): Pahar 4 Time From (ਸਮੇਂ ਤੋਂ): 12:00 hrs Time To (ਸਮੇਂ ਤਕ): 12:00 hrs

(b) Information received at P.S.(ਥਾਣੇ ਵਿਚ ਸੂਚਨਾ ਪ੍ਰਾਪਤ ਹੋਣ ਦੀ ਮਿਤੀ ਅਤੇ ਸਮਾਂ): Date (ਮਿਤੀ): 09/05/2024 Time (ਸਮਾਂ): 22:16 hrs

(c) General Diary Reference (ਠੇਕਣਾਮਚਾ ਸੰਦਰਭ): Entry No. (ਪ੍ਰਵਿਸ਼ਟੀ ਨੰ): 027 Date & Time (ਤਾਰੀਕ ਅਤੇ ਸਮਾਂ): 09/05/2024 22:16 hrs

4. Type of Information (ਜਾਣਕਾਰੀ ਦੀ ਕਿਸਮ): Written

5. Place of Occurrence (ਘਟਨਾ ਸਥਾਨ):

1. (a) Direction and distance from P.S. (ਥਾਣੇ ਤੋਂ ਦੂਰੀ ਅਤੇ ਦਿਸ਼ਾ): NORTH-EAST, 6 Km(s) Beat No. (ਬੀਟ ਨੰ.):

(b) Address (ਥਾਣੇ ਦੀ ਸਥਿਤੀ ਨਾਲ ਸੰਬੰਧੀ ਠੇਕਣਾਮਚਾ, ਤਾਜਪੁਰ ਠੇਕ ਠਹਿਰਾਣਾ):

(c) In case, outside the limit of this Police Station, then (ਜੇਕਰ ਥਾਣਾ ਸੀਮਾ ਤੋਂ ਬਾਹਰ ਹੈ ਤਾਂ):

Name of P.S. (ਥਾਣੇ ਦਾ ਨਾਮ): District(State) (ਜ਼ਿਲ੍ਹਾ (ਰਾਜ)):

6. Complainant / Informant (ਸ਼ਿਕਾਇਤਕਰਤਾ / ਸੂਚਨਾਕਰਤਾ):

- (a) Name (ਨਾਮ): ਯਤਨ ਕਰਕੇ ਰਾਜਕਾਰੀ ਚਿੰਨ੍ਹ/ਨੀਅਤ ਕਰ ਕੇ ਨਿਰਾਸ਼ ਕਮ ਮਾਰੀ/ਲਿੰਗ ਅਤੇ ਸਿਖਲੇਰ
 (b) Father's/Husband's Name (ਪਿਤਾ / ਪਤਿ ਦਾ ਨਾਮ)
 (c) Date/Year of Birth (ਜਨਮ ਤਾਰੀਖ/ਸਾਲ): 1994
 (d) Nationality (ਰਾਸ਼ਟਰੀਅਤ): INDIA
 (e) UID No (ਯੂਆਈਐਨ ਨੰ.):
 (f) Passport No. (ਪਾਸਪੋਰਟ ਨੰ.):
 Place of Issue (ਜਾਰੀ ਕਰਨ ਦਾ ਸਥਾਨ):
 Date of Issue (ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No.,

S.No. (ਕਤੀ ਨੰ.)	Id Type (ਪ੍ਰਕਾਰ ਪੱਤੇ ਦੀ ਕਿਸਮ)	Id Number (ਪ੍ਰਕਾਰ ਨੰਬਰ)
1		

(h) Address (ਪਤਾ):

S.No. (ਕਤੀ ਨੰ.)	Address Type (ਪ੍ਰਕਾਰ ਦੀ ਕਿਸਮ)	Address (ਪਤਾ)
1	Present Address	ਰਾਜਕਾਰੀ ਚਿੰਨ੍ਹ/ਨੀਅਤ/ਲੁਧਿਆਣਾ, ਸਭ ਨਿਰਾਸ਼ ਕਮ ਮਾਰੀ/ਲਿੰਗ ਤੇ ਸਿਖਲੇਰ, PHASE 1 URBAN ESTATE DUGRI LUDHIANA, ਪੰਜਾਬ ਸਰਕਾਰ ਵਿਚਾਰ, ਪੰਜਾਬ, DUGRI, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
2	Permanent Address	ਰਾਜਕਾਰੀ ਚਿੰਨ੍ਹ/ਨੀਅਤ/ਲੁਧਿਆਣਾ, ਸਭ ਨਿਰਾਸ਼ ਕਮ ਮਾਰੀ/ਲਿੰਗ ਤੇ ਸਿਖਲੇਰ, PHASE 1 URBAN ESTATE DUGRI LUDHIANA, ਪੰਜਾਬ ਸਰਕਾਰ ਵਿਚਾਰ, ਪੰਜਾਬ, DUGRI, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA

(i) Occupation (ਕਿੱਤਾ):

Phone number

Mobile

(ਟੈਲੀਫੋਨ ਨੰ.):

(ਮੋਬਾਇਲ ਨੰ.): 91-9803170324

Details of known/suspected/unknown accused with full particulars

7. (ਜਾਣਿਆ/ਸ਼ੱਕੀ/ਅਣਜਾਣ ਮੁਲਕਮ ਦਾ ਪੂਰੇ ਵੇਰਵੇ ਸਹਿਤ ਵਰਣਨ):

Accused More Than (ਜਿੰਨ ਤੋਂ ਵੱਧ ਅਪਰਾਧੀ ਦੀ ਗਿਣਤੀ):

S.No. (ਕਤੀ ਨੰ.)	Name (ਨਾਮ)	Alias (ਉਪਨਾਮ)	Relative's Name (ਨਿਰੰਦਰ ਦਾ ਨਾਮ)	Present Address (ਮੌਜੂਦਾ ਪਤਾ)
1	ਮਹਿਤਾ ਭੋਖਰੀ (ਪਤਨਾਵੀ)			1. ਮੰਡ ਭੁਖਰੀ ਪੁਰ ਭੁਖਿਆਣਾ, BHUKHRI KHURD, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
2	ਪ੍ਰਯੋਗ ਭੋਖਰੀ			1. ਮੰਡ ਭੁਖਰੀ ਪੁਰ ਭੁਖਿਆਣਾ, BHUKHRI KHURD, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA

3	ਲਵ ਖੱਲਾ ਡੈਅਰੀ ਫਾਰਮ			1. ਮਿੰਡ ਕੁਮਰੀ ਖੁਰਦ ਡਿਵੀਜ਼ਨ, BHUKHRI KHURD, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
4	ਸਾਕਰ ਡੈਅਰੀ ਫਾਰਮ ਤੇ ਗੁਰਮੇਠ ਸਿੰਘ			1. ਮਿੰਡ ਕੁਮਰੀ ਖੁਰਦ ਡਿਵੀਜ਼ਨ, BHUKHRI KHURD, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
5	ਜਗਦੀਪ ਡੈਅਰੀ ਫਾਰਮ			1. ਮਿੰਡ ਕੁਮਰੀ ਖੁਰਦ ਡਿਵੀਜ਼ਨ, BHUKHRI KHURD, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
6	ਮਰੋੜਾ ਡੈਅਰੀ ਫਾਰਮ			1. ਮਿੰਡ ਕੁਮਰੀ ਖੁਰਦ ਡਿਵੀਜ਼ਨ, BHUKHRI KHURD, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
7	ਸਰਪੰਚ ਕ੍ਰਮ ਪੰਚਾਇਤ			1. ਮਿੰਡ ਕੁਮਰੀ ਖੁਰਦ ਡਿਵੀਜ਼ਨ, BHUKHRI KHURD, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
8	ਰਾਖੋਸ਼ ਕੁਮਾਰ ਡੈਅਰੀ			1. ਮਿੰਡ ਕੁਮਰੀ ਖੁਰਦ (ਸਾਈਟ ਸਾਇੰਗ), ਡਿਵੀਜ਼ਨ,BHUKHRI KHURD, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
9	ਪੀਰਾ ਲਾਲ ਡੈਅਰੀ			1. ਮਿੰਡ ਕੁਮਰੀ ਖੁਰਦ ਡਿਵੀਜ਼ਨ, BHUKHRI KHURD,

				JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
10	ਬੰਦੀ ਫੌਜਦਾਰੀ			1. ਪਿੰਡ ਕੁਸ਼ਲੀ ਖੁਰਦ ਚੁਕਿਆਣਾ, BHUKHRI KHURD, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
11	ਗੁਰਦੁਆਰਾ ਫੌਜਦਾਰੀ ਢਾਂਚਾ			1. ਪਿੰਡ ਕੁਸ਼ਲੀ ਖੁਰਦ ਚੁਕਿਆਣਾ, BHUKHRI KHURD, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
12	ਗਾਮ ਸਿਲਨ ਫੌਜਦਾਰੀ			1. ਪਿੰਡ ਕੁਸ਼ਲੀ ਖੁਰਦ ਚੁਕਿਆਣਾ, BHUKHRI KHURD, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
13	ਸਰਪੰਚ ਕਾਮ ਪੰਚਾਇਤ			1. ਪਿੰਡ ਕੁਸ਼ਲੀ ਕਲਾ ਚੁਕਿਆਣਾ, BHUKHRI KALAN, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
14	ਸਿੰਠਾ ਫੌਜਦਾਰੀ			1. ਪਿੰਡ ਕੁਸ਼ਲੀ ਕਲਾ ਚੁਕਿਆਣਾ, BHUKHRI KALAN, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
15	ਸੁਰਜੀਤ ਸਿੰਘ ਅਤੇ ਪੰਚੂ			1. ਪਿੰਡ ਕੁਸ਼ਲੀ ਕਲਾ,KHASI KALAN, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA

16	ਪ੍ਰਦੇਸ਼ਕ ਕੁਰਦੁਆਰਾ ਚੰਦੀ ਸਾਹਿਬ			1. ਮਿੰਡ ਖਾਸੀ ਕਲਾ, KHASI KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
17	ਹਾਠਿਕਿਰ ਸਿੰਘ ਭੈਅਰੀ			1. ਮਿੰਡ ਖਾਸੀ ਕਲਾ, KHASI KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
18	ਕਾਕਾ ਭੈਅਰੀ			1. ਮਿੰਡ ਖਾਸੀ ਕਲਾ ਹੁਠਿਕਿਰਾ, KHASI KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
19	ਲਾਲੀ ਕਰੋਵਾਲ ਭੈਅਰੀ			1. ਮਿੰਡ ਖਾਸੀ ਕਲਾ ਹੁਠਿਕਿਰਾ, KHASI KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
20	ਸਚਿਨ ਲਾਲੀ ਭੈਅਰੀ			1. ਮਿੰਡ ਖਾਸੀ ਕਲਾ ਹੁਠਿਕਿਰਾ, KHASI KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
21	ਸਰਪੰਚ ਕ੍ਰਮ ਪੰਚੀਰ			1. ਮਿੰਡ ਖਾਸੀ ਕਲਾ ਹੁਠਿਕਿਰਾ, KHASI KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
22	ਬਿਪਾਦੀਆ ਕੁੰਝ ਅਤੇ ਰਾਠੂ ਕੁੰਝ			1. ਮਿੰਡ ਖਾਸੀ ਕਲਾ ਹੁਠਿਕਿਰਾ, KHASI KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
23	ਲੰਮੀ ਲੁੰਝ ਭੈਅਰੀ			1. ਮਿੰਡ ਖਾਸੀ ਕਲਾ ਹੁਠਿਕਿਰਾ, KHASI KALAN, JAMALPUR, POLICE

				COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
24	ਸੇਰੂ ਫੋਅਰੀ			1. ਮਿੰਡ ਪਾਸੀ ਕਲਾ ਲੁਠਿਕਾਰਾ,KHASI KALAN,JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
25	ਰਾਕਾ ਫੋਅਰੀ			1. ਮਿੰਡ ਪਾਸੀ ਕਲਾ ਲੁਠਿਕਾਰਾ,KHASI KALAN,JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
26	ਸਰਪੰਚ ਕ੍ਰਮ ਪੰਚਾਇਤ			1. ਮਿੰਡ ਪਾਸੀ ਕਲਾ ਲੁਠਿਕਾਰਾ,KHASI KALAN,JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
27	ਸੰਨੀ ਫੋਅਰੀ			1. ਮਿੰਡ ਤਾਜਪੁਰ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
28	ਸੰਤਪਾਲ ਫੋਅਰੀ			1. ਮਿੰਡ ਤਾਜਪੁਰ ਠੋਠੇ ਰਾਇਲਾ ,(ਰਾਇਲਾ ਸਾਇਰ),TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
29	ਸਾਗਰ ਪੁੰਤਰ ਰਾਮ ਕਰਨ ਫੋਅਰੀ			1. ਮਿੰਡ ਤਾਜਪੁਰ (ਰਾਇਲਾ ਸਾਇਰ), TAJPUR BET,JAMALPUR, POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
30	ਸੰਤਪਾਲ ਫੋਅਰੀ			1. ਮਿੰਡ ਤਾਜਪੁਰ (ਰਾਇਲਾ ਸਾਇਰ), TAJPUR BET ,JAMALPUR,

				POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
31	ਅਲਵਲੀ ਕੁਮਾਰ ਭੋਖਲੀ		Father's Name : ਸਰਜਿ ਭੋਖਲ	1. ਸਿੰਠ ਡਾਕੂਮੈਂਟ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
32	ਯਸ ਕਾਣ ਭੋਖਲੀ			1. ਸਿੰਠ ਡਾਕੂਮੈਂਟ(ਯਕੀਨ ਸਾਫ਼), TAJPUR BET,JAMALPUR, POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
33	ਹਰਜਿਤ ਕਾਣ ਭੋਖਲੀ			1. ਸਿੰਠ ਡਾਕੂਮੈਂਟ(ਯਕੀਨ ਸਾਫ਼), TAJPUR BET,JAMALPUR, POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
34	ਹਰੀ ਕਾਣ ਭੋਖਲੀ			1. ਸਿੰਠ ਡਾਕੂਮੈਂਟ(ਯਕੀਨ ਸਾਫ਼), TAJPUR BET,JAMALPUR, POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
35	ਰਾਮ ਸਕਰੂਪ ਭੋਖਲੀ			1. ਸਿੰਠ ਡਾਕੂਮੈਂਟ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
36	ਬਬਲੂ ਭੋਖਲੀ			1. ਸਿੰਠ ਡਾਕੂਮੈਂਟ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA

37	ਸਮੇਰ ਸਿੰਘ ਸੰਠੀ ਭੈਅਰੀ		Father's Name : ਹਰੀ ਦੱਤ	1. ਜ਼ਿਲ੍ਹਾ ਜਮਾਲਪੁਰ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
38	ਸਾਹਿਬ ਖਾਨ ਭੈਅਰੀ			1. ਜ਼ਿਲ੍ਹਾ ਜਮਾਲਪੁਰ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
39	ਸਿੱਧੂ ਗੁੱਜਰ ਭੈਅਰੀ		Father's Name : ਬਲਦੇਵ ਗੁੱਜਰ	1. ਜ਼ਿਲ੍ਹਾ ਜਮਾਲਪੁਰ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
40	ਰਿਖਮਤ ਚੰਦ ਭੈਅਰੀ			1. ਜ਼ਿਲ੍ਹਾ ਜਮਾਲਪੁਰ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
41	ਹਰਜੋਤ ਭੈਅਰੀ			1. ਜ਼ਿਲ੍ਹਾ ਜਮਾਲਪੁਰ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
42	ਰੁਕੁ ਨਾਮਕ ਨਗਰ ਭੈਅਰੀ			1. ਜ਼ਿਲ੍ਹਾ ਜਮਾਲਪੁਰ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
43	ਦੀਪਕ ਪ੍ਰਿੰਠਲ ਅਭਿੰਦ ਪ੍ਰਿੰਠਲ ਭੈਅਰੀ			1. ਜ਼ਿਲ੍ਹਾ ਜਮਾਲਪੁਰ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
44	ਰੋਮੀ ਅਲਹੋਰਾ ਭੈਅਰੀ			1. ਜ਼ਿਲ੍ਹਾ ਜਮਾਲਪੁਰ,TAJPUR BET, JAMALPUR,POLICE COMMISSIONERATE LUDHIANA,PUNJAB,INDIA

				COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
45	ਸਰਕਾਰੀ ਗੁਰੂ ਨਾਨਕ ਨਗਰ ਕਲਾਂ ਦੀ ਡੇਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਡਾਕੂਮੈਂਟ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
46	ਮੰਗਲ ਸਿੰਘ ਦੀ ਡੇਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਡਾਕੂਮੈਂਟ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
47	ਹਰੀ ਸਿੰਘ ਓੜਾ ਡੇਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਡਾਕੂਮੈਂਟ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
48	ਭੈਰੋਂ ਡੇਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਡਾਕੂਮੈਂਟ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
49	ਪ੍ਰੀਤਮ ਡੇਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਡਾਕੂਮੈਂਟ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
50	ਪੰਜਾਬ ਡੇਅਰੀ ਡੇਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਡਾਕੂਮੈਂਟ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
51	ਮੰਗਲ ਸਿੰਘ ਡੇਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਡਾਕੂਮੈਂਟ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA

52	ਧਰਮਾ ਫ਼ੈਅਲੀ			1. ਪਿੰਡ ਭਾਮੀਆਂ ਵਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
53	ਰਿੰਦੂ ਗੋਸਰ			1. ਪਿੰਡ ਭਾਮੀਆਂ ਵਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
54	ਸੁਬਿੰਦਰ ਕੁਮਾਰ			1. ਪਿੰਡ ਭਾਮੀਆਂ ਵਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
55	ਸਰਪੰਚ ਪੁਸ਼ਪਿੰਦਰ ਸਿੰਘ ਨਰਾਰ			1. ਪਿੰਡ ਭਾਮੀਆਂ ਵਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
56	ਰਮੇਸ਼ ਕੁੰਯਰ (ਭੈਲ)			1. ਪਿੰਡ ਭਾਮੀਆਂ ਵਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
57	ਰਵੀ ਪੰਡਿਤ ਫ਼ੈਅਲੀ			1. ਪਿੰਡ ਭਾਮੀਆਂ ਵਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
58	ਬਲਦੇਵ ਫ਼ੈਅਲੀ			1. ਪਿੰਡ ਭਾਮੀਆਂ ਵਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
59	ਰਾਜੂ ਤਾਪਾ ਫ਼ੈਅਲੀ			1. ਪਿੰਡ ਭਾਮੀਆਂ ਵਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE

				COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
60	ਠਾਕੂ ਚੋਰਾਹਾ ਡੈਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਕਲਾਂ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
61	ਸਿੰਦੂ ਚੋਰਾਹੀ ਡੈਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਕਲਾਂ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
62	ਕੋਠੀ ਕੁੰਜਰ ਡੈਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਕਲਾਂ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
63	ਮਾਠੂ ਕੁੰਜਰ ਡੈਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਕਲਾਂ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
64	ਦਰਿਯਿਤ ਕੁਮਰ ਕਰਮਾ ਡੈਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਕਲਾਂ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
65	ਕੁਲਕਲ ਚੋਰਾਹਾ ਡੈਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਕਲਾਂ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
66	ਮੰਗਾ ਸਹਿਕਲ ਡੈਅਰੀ			1. ਸਿੱਤਾ ਭਾਮੀਆਂ ਕਲਾਂ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA

67	ਸਿੱਖੁੰ ਭਵਾਨਾ ਡੇਅਰੀ			1. ਸਿੱਤ ਭਾਮੀਆ ਡਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
68	ਲਹਿਤ ਭਵਾਨਾ ਡੇਅਰੀ			1. ਸਿੱਤ ਭਾਮੀਆ ਡਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
69	ਇੰਦਰਜੀਤ ਡੇਅਰੀ			1. ਸਿੱਤ ਭਾਮੀਆ ਡਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
70	ਭਾਬਰ ਡੇਅਰੀ			1. ਸਿੱਤ ਭਾਮੀਆ ਡਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
71	ਰਾਜੂ ਭਵਾਨਾ ਡੇਅਰੀ			1. ਸਿੱਤ ਭਾਮੀਆ ਡਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
72	ਮੰਗਾ ਭਵਾਨਾ ਡੇਅਰੀ			1. ਸਿੱਤ ਭਾਮੀਆ ਡਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
73	ਕੁਰਚਨ ਸਿੰਘ ਡੇਅਰੀ			1. ਸਿੱਤ ਭਾਮੀਆ ਡਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
74	ਸਦਰਨ ਕੁੰਘਰ ਡੇਅਰੀ			1. ਸਿੱਤ ਭਾਮੀਆ ਡਲਾ, BHAMIAN KALAN, JAMALPUR, POLICE

				COMMISSIONERATE LUDHIANA,PUNJAB,INDIA
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75	ਫਾਇਰਿੰਗ ਭੇਜਣੀ			1. ਪਿੰਡ ਭਮੀਆਂ ਕਲਾਂ, BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
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76	ਸਰਪੰਚ ਪੁਲਿਸ ਠਾਣੇ			1. ਪਿੰਡ ਭਮੀਆਂ ਕਲਾਂ (ਲਾਈਟ ਠਾਣੇ), BHAMIAN KALAN, JAMALPUR, POLICE COMMISSIONERATE LUDHIANA, PUNJAB, INDIA
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8. Reasons for delay in reporting by the complainant/informant
(ਸਿਫ਼ਾਇਤਕਰਤਾ/ਪ੍ਰਦਾਨਕਰਤਾ ਰਾਹੀਂ ਰਿਪੋਰਟ ਦੇਰੀ ਨਾਲ ਦਰਜ ਕਰਾਉਣ ਦਾ ਕਾਰਨ):

9. Particulars of properties of interest (ਸਬੰਧਤ ਸ਼ਾਇਦਾ ਦਾ ਵੇਰਵਾ):

S.No. (ਲੜੀ ਨੰ.)	Property Category (ਸ਼ਾਇਦਾ ਦੀ ਸ਼੍ਰੇਣੀ)	Property Type (ਸ਼ਾਇਦਾ ਦੀ ਕਿਸਮ)	Description (ਵੇਰਵਾ)	Value(In Rs/-) (ਰਕਮ (₹))
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10 Total value of property stolen(In Rs/-)

(ਕੁੱਝ ਹੋਰੀ ਸ਼ਾਇਦਾ ਦਾ ਕੁੱਲ ਮੁੱਲ (₹ ਵਿੱਚ)):

11 Inquest Report / U.D. case No., if any (ਤਰਤੀਬੀ ਰਿਪੋਰਟ / ਯੂ.ਡੀ. ਪ੍ਰਕਾਰ ਨੰ., ਜੇਕਰ ਕੋਈ ਹੋਵੇ):

S.No. (ਲੜੀ ਨੰ.) UIDB Number (ਯੂ.ਡੀ. ਪ੍ਰਕਾਰ ਨੰ.)

12 First Information contents (ਵੇਰਵਾ):

ਇਸ ਵਕਤ ਦਰਜ ਹੈ ਕਿ ਇੱਕ ਦਰਖਾਸਤ ਨੰਬਰ PGD ID NO 334422 COMPLAINT NO 333392 DATE 15-04-24 ਵੱਲੋਂ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਲੁਧਿਆਣਾ ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਮੰਡਲ, ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਦਫ਼ਤਰ ਕਮਿਸ਼ਨਰ ਆਫ ਪੁਲਿਸ ਲੁਧਿਆਣਾ ਤੇ ਮੁਕੱਦਮਾ ਦਰਜ ਕਰਨ ਲਈ ਥਾਣੇ ਮੌਜੂਦ ਹੋਈ ਹੈ ਜਿਸ ਦਾ ਮਜ਼ਬੂਤ ਸੋਲ ਹੈ ਨੰਬਰ 312-16/21-W-BNC ਮਿਤੀ 16/01/2024 ਵਿਖੇ, ਕਮਿਸ਼ਨਰ ਆਫ ਪੁਲਿਸ, ਲੁਧਿਆਣਾ। ਵਿਸ਼ਾ:- ਭੁੱਖਾ ਨਾਲਾ ਦੇ ਨਾਲ ਲੱਗਦੀ ਡੋਅਰੀਆਂ ਵੱਲੋਂ ਪਾਏ ਜਾ ਰਹੇ ਡੋਅਰੀ ਵੇਸਟ ਅਤੇ ਪਿੰਡਾਂ ਵੱਲੋਂ ਪਾਏ ਜਾ ਰਹੇ ਭੱਦੇ ਪਾਣੀ ਸੰਬੰਧੀ। ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸੰਬੰਧ ਵਿੱਚ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਇਸ ਦਫ਼ਤਰ ਦੇ ਸੰਬੰਧਤ ਉਪ ਮੰਡਲ ਅਫ਼ਸਰ- ਕਮ-ਸਹਾਇਕ ਜਿਲ੍ਹਾ ਮਾਈਨਿੰਗ ਅਫ਼ਸਰ ਵਿਲੈਂਰ ਭੰਧ ਉਪ ਮੰਡਲ, ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਆਪਣੇ ਦਫ਼ਤਰ ਦੇ ਪੱਤਰ ਨੰਬਰ 53- 56/4-W ਮਿਤੀ 12.01.2024 ਅਤੇ ਪੱਤਰ ਨੰਬਰ 48-51/4-W ਮਿਤੀ 12.01.2024 ਨਾਲ ਰਿਪੋਰਟ ਕੀਤੀ ਹੈ ਕਿ ਨੱਥੀ ਲਿਸਟ ਅਨੁਸਾਰ ਕੁਝ ਪਿੰਡਾਂ ਵੱਲੋਂ ਅਤੇ ਡੋਅਰੀ ਮਾਲਕਾਂ (ਲਿਸਟ ਨਾਲ ਨੱਥੀ) ਵੱਲੋਂ ਮੁੜ ਤੋਂ ਪਾਣੀ ਪਾ ਕੇ ਡੋਅਰੀ ਵੇਸਟ ਪਿੰਡਾਂ ਦਾ ਗੱਦਾ ਪਾਣੀ ਭੁੰਦੇ ਨਾਲੋਂ ਵਿੱਚ ਪਾਉਣਾ ਸ਼ੁਰੂ ਕਰ

ਦਿੱਤਾ ਹੈ। ਇਸ ਲਈ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ, ਨਾਲ ਨੱਥੀ ਲਿਸਟ ਅਨੁਸਾਰ ਡੇਅਰੀ ਮਾਲਕਾਂ/ਪ੍ਰਬੰਧਕਾਂ/ਸਰਪੰਚਾਂ ਵਿਰੁੱਧ ਬੁੱਢਾ ਨਾਲਾ ਡਰੇਨ ਵਿੱਚ ਗੱਦਾ ਪਾਣੀ ਪਾਉਣ ਲਈ Northern India Canal & Drainage Act, 1873 ਦੀ ਧਾਰਾ 70 (5) ਅਤੇ 70 (12) ਅਧੀਨ ਕਾਨੂੰਨੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇ ਅਤੇ ਕਾਰਵਾਈ ਕਰਨ ਉਪਰੰਤ ਇਸ ਦਫਤਰ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਵੇ ਜੀ। ਸਦੀ/- ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਲੁਧਿਆਣਾ ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਮੰਡਲ, ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਕਾਰਵਾਈ ਪੁਲਿਸ-ਅੱਜ ਮਨ ASI ਕਾਰ ਸਰਕਾਰ ਸਬੰਧੀ ਬਾਣਾ ਹਾਜ਼ਰ ਸੀ ਤਾਂ ਇੱਕ ਦਰਖਾਸਤ ਪੀ.ਜੀ.ਡੀ ਨੰਬਰ 334422 ਕੰਪਲੈਟ ਨੰ:333392 ਮਿਤੀ 15.04.2024 ਵੱਲ ਸਹਾਇਕ ਕਮਿਸ਼ਨਰ (ਜ) ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਲੁਧਿਆਣਾ ਜੀ ਕਿ ਵੱਖ-ਵੱਖ ਡੇਅਰੀ ਮਾਲਕਾਂ ਦੇ ਬਰੈਕਿਫਾਫ ਹੈ,ਪਰਤਾਲਾ ਅਤੇ ਕਾਰਵਾਈ ਲਈ ਮੌਜੂਦ ਹੋਈ ਹੈ। ਦਰਖਾਸਤ ਨੂੰ ਵਾਚਣ ਅਤੇ ਪੜਤਾਲ ਤੋਂ ਪਾਇਆ ਗਿਆ ਕਿ,ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਲੁਧਿਆਣਾ ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਮੰਡਲ,ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਵੱਲੋਂ ਮਾਨਯੋਗ ਕਮਿਸ਼ਨਰ ਪੁਲਿਸ ਲੁਧਿਆਣਾ ਜੀ ਨੂੰ ਭੇਜੇ ਲਿਖਤੀ ਪੱਤਰ ਨੰ:312-16/21- W-BNC ਮਿਤੀ16.01.2024 ਵਿੱਚ ਲਿਖਿਆ ਹੈ ਕਿ,ਇਸ ਦਫਤਰ ਦੇ ਸਬੰਧਤ ਉੱਪ ਮੰਡਲ ਅਫਸਰ-ਕਮ-ਸਹਾਇਕ ਜਿਲਾ ਮਾਈਨਿੰਗ ਅਫਸਰ ਰਿਟੋਰ ਕੰਪ ਉੱਪ ਮੰਡਲ,ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਆਪਣੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰਬਰ 53-56/4-W ਮਿਤੀ 12.01.2024 ਅਤੇ ਪੱਤਰ ਨੰਬਰ 48-51/4-W ਮਿਤੀ 12.01.2024 ਨਾਲ ਰਿਪੋਰਟ ਤਿਆਰ ਕੀਤੀ ਹੈ ਕਿ,ਨੱਥੀ ਲਿਸਟ ਅਨੁਸਾਰ ਕੁਝ ਪਿੰਡਾਂ ਵੱਲੋਂ ਅਤੇ ਡੇਅਰੀ ਮਾਲਕਾਂ (ਲਿਸਟ ਨਾਲ ਨੱਥੀ) ਵੱਲੋਂ ਮੁੜ ਤੋਂ ਪਾਇਆ ਪਾ ਕੇ ਡੇਅਰੀ ਵੇਸਟ/ਪਿੱਤਾ ਦਾ ਗੱਦਾ ਪਾਣੀ ਬੁੱਢੇ ਨਾਠੇ ਵਿੱਚ ਪਾਉਣਾ ਸ਼ੁਰੂ ਕਰ ਦਿੱਤਾ ਹੈ। ਇਸ ਲਈ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀ ਹੈ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ,ਨਾਲ ਨੱਥੀ ਲਿਸਟ ਅਨੁਸਾਰ ਡੇਅਰੀ ਮਾਲਕਾਂ/ਪ੍ਰਬੰਧਕਾਂ/ਸਰਪੰਚਾਂ ਵਿਰੁੱਧ ਬੁੱਢਾ ਨਾਲਾ ਡਰੇਨ ਵਿੱਚ ਗੱਦਾ ਪਾਣੀ ਪਾਉਣ ਲਈ Northern India Canal & Drainage Act. 1873 ਦੀ ਧਾਰਾ 70(5) ਅਤੇ 70 (12) ਅਧੀਨ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇ। Sc- ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਲੁਧਿਆਣਾ ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੋਜੀ ਮੰਡਲ,ਜਲ ਸਰੋਤ ਵਿਭਾਗ,ਪੰਜਾਬ। ਉਕਤ ਦਰਖਾਸਤ ਦੇ ਮਜ਼ਬੂਤ ਤੋਂ ਮਹਿਤਾ ਡੇਅਰੀ(ਧਰਮਵੀਰ) ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਪ੍ਰਕਾਸ਼ ਡੇਅਰੀ ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਲਵ ਖੱਨਾ ਡੇਅਰੀ ਫਾਕਮ ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਸਾਕਰ ਡੇਅਰੀ ਫਾਰਮ ਅਤੇ ਗੁਰਜੋਤ ਸਿੰਘ, ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਜਗਦੀਪ ਡੇਅਰੀ ਫਾਕਮ ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਅਰੋੜਾ ਡੇਅਰੀ ਫਾਰਮ ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਸਰਪੰਚ ਕ੍ਰਮ ਪੰਚਾਇਤ ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਰਾਕੇਜ ਰਮਾਰ ਡੇਅਰੀ, ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ (ਰਾਈਟ ਸਾਇਡ) ਲੁਧਿਆਣਾ,ਹੀਰਾ ਲਾਲ ਡੇਅਰੀ, ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ, ਚੰਦੀ ਡੇਅਰੀ ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਗੁਰਚਰਨ ਡੇਅਰੀ ਫਾਰਮ ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਰਮ ਮਿਲਨ ਡੇਅਰੀ, ਪਿੰਡ ਰੂਪਤੀ ਖੁਰਦ ਲੁਧਿਆਣਾ,ਸਰਪੰਚ ਕ੍ਰਮ ਪੰਚਾਇਤ ਪਿੰਡ ਰੂਪਤੀ ਕਲਾਂ ਲੁਧਿਆਣਾ,ਬਿੱਲਾ ਡੇਅਰੀ ਪਿੰਡ ਰੂਪਤੀ ਕਲਾਂ ਲੁਧਿਆਣਾ,ਸੁਰਜੀਤ ਸਿੰਘ ਅਤੇ ਪੰਪੂ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ,ਪ੍ਰਬੰਧਕ ਕੁਰਦੁਆਰਾ ਚੰਦੀ ਸਾਹਿਬ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ,ਹਰਜਿੰਦਰ ਸਿੰਘ ਡੇਅਰੀ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ,ਕਾਕਾ ਡੇਅਰੀ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ ਲੁਧਿਆਣਾ,ਲਾਲੀ ਗਰੇਵਾਲ ਡੇਅਰੀ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ ਲੁਧਿਆਣਾ, ਸਚਿਨ ਲਾਲੀ ਡੇਅਰੀ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ ਲੁਧਿਆਣਾ, ਸਰਪੰਚ ਕ੍ਰਮ ਪੰਚਾਇਤ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ ਲੁਧਿਆਣਾ,ਸਿਪਾਹੀਆ ਗੁੱਜਰ ਅਤੇ ਰਾਮੂ ਗੁੱਜਰ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ ਲੁਧਿਆਣਾ,ਸੰਮੀ ਗੁੱਜਰ ਡੇਅਰੀ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ ਲੁਧਿਆਣਾ,ਸੇਨੂੰ ਡੇਅਰੀ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ ਲੁਧਿਆਣਾ,ਕਾਕਾ ਡੇਅਰੀ ਪਿੰਡ ਖਾਸੀ ਕਲਾਂ ਲੁਧਿਆਣਾ,ਸਰਪੰਚ

ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਪਿੰਡ ਖਾਸੀ ਕਲਾ ਲੁਧਿਆਣਾ, ਸੰਨੀ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ, ਸੱਤਪਾਲ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ ਨੇੜੇ ਬਠਿੰਡ (ਰਾਇਟ ਸਾਇਡ), ਸਾਫ਼ਰ ਪੁੱਤਰ ਰਾਮ ਕਰਨ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ (ਰਾਇਟ ਸਾਇਡ), ਸੱਤਪਾਲ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ (ਲੈਫਟ ਸਾਇਡ), ਅਸਵਨੀ ਕੁਮਾਰ ਪੁੱਤਰ ਸਤੀਸ਼ ਕੁਮਾਰ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ, ਚਮਨ ਲਾਲ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ (ਰਾਇਟ ਸਾਇਡ), ਹਕੀਮ ਰਾਏ ਭਾਇਰੀ ਪਿੰਡ ਤਾਜਪੁਰ (ਰਾਇਟ ਸਾਇਡ), ਹਰੀ ਨਾਥ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ (ਰਾਇਟ ਸਾਇਡ), ਰਾਮ ਸਵਰੂਪ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ, ਬਬਰੂ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ, ਸਮੇਰ ਸਿੰਘ ਸੰਨੀ ਪੁੱਤਰ ਹਰੀ ਚੰਦ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ, ਸਾਹਿਦ ਖਾਨ ਭੋਅਰੀ ਪਿੰਡ ਤਾਜਪੁਰ, ਮੇਨੂੰ ਗੁੱਜਰ ਪੁੱਤਰ ਬਲਦੇਵ ਰਾਜ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਗਿਆਨ ਚੰਦ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਹਰੀਸ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਗੁਰੂ ਨਾਨਕ ਨਗਰ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਦੀਪਕ ਪੁੱਤਰ ਅੰਬਕ ਪੰਡਿਤ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਡੇਮੀ ਮਲਹੋਤਰਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਸਰਪੰਚ ਗੁਰੂ ਨਾਨਕ ਨਗਰ ਕਲੋਨੀ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਮੰਗਲ ਸਿੰਘ ਦੀ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਹਰੀ ਸਿੰਘ ਪੇਨਾ ਫੈਕਟਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਓਅੰਤ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਪ੍ਰੀਤਮ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਪੰਨਾ ਅਤੇ ਹੀਰੋ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਮੰਗਲ ਸਿੰਘ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਧਰਮਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਹਿੰਦੂ ਕੱਜਰ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਸੁਰਿੰਦਰ ਕੁਮਾਰ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਸਰਪੰਚ ਮੁਖਤਿਆਰ ਸਿੰਘ ਨਗਰ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਰਮੇਸ਼ ਗੁੱਜਰ (ਕੌਨ) ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਰਵੀ ਪੰਡਿਤ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਬਲਦੇਵ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਰਾਜੂ ਰਾਘਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਰਾਜੂ ਬੇਦਾਰਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਸਿੰਦੂ ਚੌਧਰੀ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਗੋਗੀ ਗੁੱਜਰ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਮਾਨੂ ਗੁੱਜਰ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਦਵਿੰਦਰ ਕੁਮਾਰ ਸਰਮਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਗੁਲਸ਼ਨ ਚੌਪੜਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਮੰਗ ਸਹਿਰਲ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਮੇਨੂੰ ਗਵਾਲਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਲਲਿਤ ਕਵਾਲਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਦਿੰਦਰਜੀਤ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਸ਼ਾਬਰ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਰਾਜੂ ਗਵਾਲਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਮੰਗ ਗਵਾਲਾ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਗੁਰਚਰਨ ਸਿੰਘ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਸਵਰਨ ਗੁੱਜਰ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਰਾਧੇ ਸ਼ਿਆਮ ਭੋਅਰੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ, ਸਰਪੰਚ ਹਰੀਜਨ ਕਲੋਨੀ ਪਿੰਡ ਭਾਮੀਆ ਕਲਾ (ਰਾਇਟ ਸਾਇਡ) ਉਕਤਾਨ ਨੌਬੀ ਲਿਸਟ ਕੁੱਲ 76 ਵਿਅਕਤੀਆਂ ਨੇ ਅਜਿਹਾ ਕਰਕੇ ਜੁਰਮ Northern India Canal & Drainage Act, 1873 ਦੀ ਧਾਰਾ 70(5) ਅਤੇ 70(12) ਦਾ ਕੀਤਾ ਹੈ। ਲਿਹਾਜ਼ਾ ਦਰਖਾਸਤ ਹਜ਼ਾ ਬ੍ਰਾਏ ਦਾਇਰੀ ਮੁਕੱਦਮਾ ਬਰਖਿਲਾਫ ਮੁਰਾਬਿਕ ਨਾਲ ਨੌਬੀ ਲਿਸਟ 76 ਵਿਅਕਤੀਆਂ ਦੇ ਚਾਰਜ ਰਜਿਸਟਰ ਕਰਾਉਣ ਲਈ ਹਵਾਲੇ ਮੁੱਖ ਮੁਨਸ਼ੀ ਬਾਣਾ ਦੇ ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ। ਮੁਕੱਦਮਾ ਦਰਜ ਕਰਕੇ ਨੌਬਰ ਮੁਕੱਦਮਾ ਤੋਂ ਜਾਣੂ ਕੀਤਾ ਜਾਵੇ। ਅਦਾਲਤ ਬਾਲਾ ਅਤੇ ਕੰਟਰੋਲ ਰੂਮ ਪਰ ਇਤਲਾਹ ਦਿੱਤੀ ਜਾਵੇ। ਮਨ ASI ਮਕਰੂਫ ਤਫ਼ਤੀਸ ਹੁੰਦਾ ਹੈ। ਸਹੀ- ਦਿਲਬਾਗ ਸਿੰਘ ASI ਬਾਣਾ ਜਮਾਲਪੁਰ ਲੁਧਿਆਣਾ ਮਿਤੀ 09-05-2024 ਬਾ-ਹੱਦ ਬਾਣਾ ਜਮਾਲਪੁਰ, ਲੁਧਿਆਣਾ। AT 10-00 PM ਅੱਜ ਬਾਣਾ ਹਾਸ਼ ਆਮਦ ਉਕਤ ਦਰਖਾਸਤ, ਪੱਤਰ ਬਾਣਾ ਮੈਜੂਲ ਹੋਣ ਪਰ ਮੁਕੱਦਮਾ ਉਕਤ ਬਰ ਖਿਲਾਫ ਉਕਤਾਨ 76 ਵਿਅਕਤੀਆਂ ਦੇ ਖਿਲਾਫ ਉਕਤ ਮੁਕੱਦਮਾ ਦਰਜ ਰਜਿਸਟਰ ਕੀਤਾ ਗਿਆ ਅਸਲ ਦਰਖਾਸਤ ਮਹਿ ਨਕਲ FIR ਮਹਿ ਦੀਗਰ ਕਾਰਜਾਤ ਤਫ਼ਤੀਸ ਲਈ ASI ਦਿਲਬਾਗ ਸਿੰਘ ਨੰ: 1146/LDH ਬਾਣਾ ਜਮਾਲਪੁਰ ਲੁਧਿਆਣਾ ਪਸ ਕਾਰਵਾਈ ਲਈ ਹੱਥੀ CT ਅਭਿਯੋਗ ਕੁਮਾਰ ਨੰ: 750/LDH ਦੇ ਤੋਜੀ ਜਾ ਰਹੀ ਹੈ। ਕੰਟਰੋਲ ਰੂਮ ਪਰ ਬਜਰੀਆ ਦਾਇਰਲੈਸ ਇਤਲਾਹ ਦਿੱਤੀ

ਰਾਈ ਚੰਦੀ ਰਾਪਟ ਨੰਬਰ 28 AT 11-33 PM

13 Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(ਕਾਰਵਾਈ : ਉਪਰੋਕਤ ਕਾਨਕਾਰੀ ਨਾਲ ਪਤਾ ਚੱਲਦਾ ਹੈ ਕਿ ਅਪਰਾਧ ਕਰਨ ਦਾ ਤਰੀਕਾ ਸੰ. ਨੰ 2 . ਵਿੱਚ ਦਰਜ਼ਾਈ ਯਾਰਾ ਦੇ ਤਹਿਤ ਹੈ):

(1) Registered the case and took up the investigation (ਕੇਸ ਦਰਜ਼ ਕੀਤਾ ਗਿਆ ਅਤੇ ਪੜਤਾਲ ਨੂੰ ਲੈ ਲਿਆ): or (ਜਾਂ)

(2) Directed (Name of I.O.): Rank
(ਤਰਤੀਬੀ ਅਧਿਕਾਰੀ ਦਾ ਨਾਮ): DILBAGH SINGH (ਅਕੁਦਾ): Asst. SI (Assistant Sub-inspector)
No(ਨੰ): 1146/LDH to take up the investigation (ਨੂੰ ਜਾਰ ਆਪ ਯਾਰ ਲੈਣ ਲਈ ਨਿਰਦੇਸ਼ ਦਿੱਤਾ ਗਿਆ) or(ਜਾਂ)

(3) Refused investigation due to (ਸਿੱਧ ਕਾਰਨ ਕਰਕੇ ਇਨਕਾਰ ਕੀਤਾ):

or (ਜਾਂ)

(4) Transferred to P.S. District
(ਥਾਣਾ): (ਜਿਲ੍ਹਾ):

on point of jurisdiction (ਹੱਦਬੰਦੀ ਕਾਰਣ) .

F.I.R.read over to the complainant/informant, admitted to be correctly recorded and a copy given to the complainant/informant free of cost. (ਸਿਕਾਇਤਕਰਤਾ/ਸੂਚਨਾਕਰਤਾ ਨੂੰ ਪ੍ਰਾਚਿਮਕੀ ਪੜ ਕੇ ਸੁਣਾਈ ਗਈ, ਸਹੀ ਦਰਜ਼ ਹੋਇਆ ਅਤੇ ਇੱਕ ਕਾਪੀ ਮੁਫਤ ਸਿਕਾਇਤਕਰਤਾ ਨੂੰ ਦਿੱਤੀ ਗਈ)

R.O.A.C.(ਆਰ.ਓ. ਏ .ਸੀ.)

14. Signature/Thumb impression of the complainant / informant (ਸਿਕਾਇਤਕਰਤਾ/ਸੂਚਨਾਕਰਤਾ ਦੇ ਹਸਤਾਖਰ / ਅੰਗੂਠੇ ਦਾ ਨਿਸ਼ਾਨ):

15. Date and time of dispatch to the court
(ਅਦਾਲਤ ਵਿੱਚ ਭੇਜ ਕਰਨ ਦੀ ਤਰੀਕ ਅਤੇ ਸਮਾਂ):

Signature of Officer in charge, Police Station

(ਥਾਣਾ ਪ੍ਰਭਾਈ ਦੇ ਹਸਤਾਖਰ)

Name(ਨਾਮ): BHAJAN LAL

Rank (ਅਕੁਦਾ): Asst. SI (Assistant Sub-Insp)

No(ਨੰ.): 2449

Attachment to item 7 of First Information Report (ਐਚੀਐਫ ਰਿਪੋਰਟ ਦੇ ਐਚ 7 ਐਨਕਸ਼ਨ):

Physical features, deformities and other details of the suspect/accused: (If known / seen)

(ਜੇਕੀ ਮੁਲਕਮ ਵੀ ਸਹੀਬਰ ਵਿਸ਼ੇਸ਼ਤਾ, ਵਿਕਾਰ ਅਤੇ ਹੋਰ ਵੇਰਵੇ: (ਜੇਕਰ ਵਾਇਜ਼/ਦੇਖਿਆ ਗਿਆ))

S.No. (ਲਾਈ ਨੰ.)	Sex (ਲਿੰਗ)	Date/Year of Birth (ਜਨਮ ਮਿਤੀ/ਵਰਸ)	Build (ਬਣਾਵਟ)	Height (ਚਮ.)	Complexion (ਰੰਗ)	Identification Mark(s) (ਪਛਾਣ ਚਿੰਨ੍ਹ)
1	2	3	4	5	6	7
1	Male					Popited: NO
2	Male					Popited: NO
3	Male					Popited: NO
4	Male					Popited: NO
5	Male					Popited: NO
6	Male					Popited: NO
7	Male					Popited: NO
8	Male					Popited: NO
9	Male					Popited: NO
10	Male					Popited: NO
11	Male					Popited: NO
12	Male					Popited: NO
13	Male					Popited: NO
14	Male					Popited: NO
15	Male					Popited: NO
16	Unknown					Popited: NO
17	Male					Popited: NO
18	Male					

18	Male					Popited: NO
19	Male					Popited: NO
20	Male					Popited: NO
21	Unknown					Popited: NO
22	Male					Popited: NO
23	Male					Popited: NO
24	Male					Popited: NO
25	Male					Popited: NO
26	Unknown					Popited: NO
27	Male					Popited: NO
28	Male					Popited: NO
29	Male					Popited: NO
30	Male					Popited: NO
31	Male					Popited: NO
32	Male					Popited: NO
33	Male					Popited: NO
34	Male					Popited: NO
35	Male					Popited: NO
36	Male					Popited: NO
37	Male					Popited: NO
38	Male					Popited: NO
39	Male					Popited: NO

39	Male					Popited NO
40	Male					Popited NO
41	Male					Popited NO
42	Unknown					Popited NO
43	Male					Popited NO
44	Male					Popited NO
45	Unknown					Popited NO
46	Male					Popited NO
47	Male					Popited NO
48	Male					Popited NO
49	Male					Popited NO
50	Unknown					Popited NO
51	Male					Popited NO
52	Male					Popited NO
53	Male					Popited NO
54	Male					Popited NO
55	Unknown					Popited NO
56	Male					Popited NO
57	Male					Popited NO
58	Male					Popited NO
59	Male					Popited NO
60	Male					Popited NO

60	Male					Popited NO
61	Male					Popited NO
62	Unknown					Popited NO
63	Unknown					Popited NO
64	Male					Popited NO
65	Unknown					Popited NO
66	Male					Popited NO
67	Unknown					Popited NO
68	Unknown					Popited NO
69	Unknown					Popited NO
70	Unknown					Popited NO
71	Unknown					Popited NO
72	Male					Popited NO
73	Male					Popited NO
74	Male					Popited NO
75	Unknown					Popited NO
76	Unknown					Popited NO
Deformities/ Peculiarities (ਦਿੱਖ / ਫਿਲਾਸ)	Teeth (ਦੰਦ)	Hair (ਫਾਸ)	Eyes (ਅੰਦ)	Habit(s) (ਅਦਾਰ)	Dress Habit(s) (ਪਹਿਰਾਵਾ)	
8	9	10	11	12	13	

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**CIVIL SURGEON OFFICE
LUDHIANA**



Letter No: 661

Date: 8/5/2024

From,

The Civil Surgeon
Ludhiana

To,

The Additional Deputy Commissioner
Deputy Commissioner Office

Subject : Letter No. 8717-25/M.A. dated 29.04.2024

Reference: Original Application No.317/2023

In reference to the above mentioned letter No. Letter No. 8717-25/M.A. dated 29.04.2024, Serial No.19, the issue raised was Organic Waste put on fire by the Staff but no action taken by MCL.

It is submitted that The Municipal Corporation, Ludhiana issued Challan (CH Book No.4/81 dated 20.01.2023) to the concerned staff of the Civil Surgeon Office, Ludhiana for violating the Municipal Solid Waste Rules, 2016 .The Concerned staff paid the Challan amount Rs.5000 /- to The Municipal Corporation, Ludhiana, Zone D on 23.02.2024.Receipt No.12 dated 23.02.2024.The Concerned Staff also given warning not to burn any kind of organic waste in any case and according to guideline daily dispose the organic waste collected.

As discussed in meeting on 26.04.2024, visit done by the Department of Solid waste management staff done on 30.04.2024, they guided about management of Bulk Organic waste by the three compost pits method and also about rain water harvesting method. As per instruction given by the Solid Waste Management Staff 200 Sq feet raw space required for making 3 compost pits which is available in the Civil Surgeon Office Campus area, hence a request letter for Fund making of three compost pits and Rain Water Harvesting system was given to The Director of Health & Family Welfare.Copy of it attached.

This is for your information and necessary action.

Attachments:

1. Photocopy of Challan Paid
2. Photocopy of Request letter to the Director of Health & Family Welfare

85/5/24
Civil Surgeon
Ludhiana
8 8524

No. 1352

Dated: 08/05/2024

From

Civil Surgeon,
Ludhiana.

To

Director,
Health and Family Welfare,
Punjab, Chandigarh.

Subject:- Request letter for fund for compost pits and rain water harvesting system.

Ref.: National Green Tribunal (NGT) Principal Bench Original Application No. 371/2023 titled as Kapil Dev Vs State of Punjab On 03.05.2024.

As discussed on meeting 03.05.2024 with ADC Mr. Amit Sareen, he instructed to implement better innovative options to handle organic waste generated at Civil Surgeon Office. For which visit done by Department of Solid Waste Management Staff and they advised three compost pit method and also rain water harvesting system to manage bulk organic waste at Civil Surgeon Office.

For three compost pit around 1.5 lakh Rs. is required and rain water harvesting system around 5 to 6 lakh rs. is required. So, we are requesting to kindly make funds available.

This is for your information and necessary further action.

08/05/2024
Civil Surgeon,
Ludhiana.

Endst. No. 1353-54

Dated: 08/05/2024

CC:

1. Deputy Commissioner, Ludhiana.
2. Commissioner, Municipal Corporation, Ludhiana
for your information and necessary further action.

08/05/2024
Civil Surgeon,
Ludhiana.

G-8

Receipt
 Municipal Corporation Ludhiana
 Received payment against others

U-R No: 74/20

Account No:

id. No:

Property No:

Receipt No: 12
 Period

Description CU BOOK NO. 4/81 DT. 20/01/2023. UNOPINDER. S. CHO. OFF.

Block Mode Cheque No C/h. Date: Drawn On : Amount

cash

5,000.00

Rs. FIVE THOUSAND AND PAISA NIL ONLY

Receipt Date: 23/02/2024

(Signature)

KAMA SHANKER

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OFFICE OF DEPUTY COMMISSIONER LUDHIANA

(NAZAR BRANCH)

To

Department Head,
Miscellaneous Branch,

No 885 /DN Date 09-05-2024

Subject: Inrelation to OA no 317/2023

In refrence to above cited Dc office ludhiana has updated its response/comments with respect to the Case OA No 317/2023 listed in the National Green Tribunel & is mentioned below.

Sr. No.	Particulars	Environmental Issue	Concerned Department	Last Reply	Latest Status
23	DC office, Ludhiana	Incident of Burning of Organic Waste Management within Dc Office Premises	DC office	<p>It is submitted that the waste collected by the agency for maintenance is primarily dry waste (paper and leaves). No incidents of incineration of organic waste have been reported in the DAC complex.</p> <p>After the garbage is lifted by the DAC complex with the support of the Municipal Corporation, it will be disposed of in a scientific manner.</p> <p>Furthermore, the guidelines issued by the honorable NGT are being adhered to, and the actions taken in this regard are attached along with photographs.</p>	<p>It is submitted that No incidents of incineration of organic waste have been reported in the DAC complex. After the garbage is lifted by the DAC complex with the support of the municipal corporation. We also want to specify that the garbage is lifted with the help of municipal corporation on monthly basis and it will be disposed of in a scientific manner. Further more the guidelines issued by the honorable NGT are being adhered to, and the actions taken in this regard are attached along with photographs.</p>

Assistant Commissioner (General)

D.C Office

Ludhiana

8/5/2024





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